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THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI):

(a) and (b) No.

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Appointments of Secretary and Deputy Secretary in M.R.T.P. Commission

945. SHRI SANDA NARAYANAP-PA : Will the Minister of LAW, JUST-ICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that appointments to the posts of Secretary and Deputy Secretary in the M. R. T. P. Commission were recently made by the Commission without the approval of the Department of Company Affairs, the Central Establishment Board and the Appointments Committee of the Cabinet; and

(b) if so what steps his Ministry and the Finance Ministry have taken to fix responsibility for these irregular appointments?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEDA-BRATA BARUA): (a) Yes, Sir.

(b) The M. R. T. P. Commission has. appointed two officers belonging to Indian Revenue Service, as Secretary and Deputy Secretary respectively in the Commission, in its bonafide belief that being statutorily constituted under Section 5 of the M. R. T. P. Act it is competent to make appointments of its own staff without the approval of the Department of Company Affairs, the Central Eestablishment Board and the Appointments Committee of the Cabinet. However this question is being looked into.

Special leave applications admitted in Supreme Court

946. SHRI N. K. SHEJWALKAR :

SHRI JAGDISH PRASAD MATHUR: DR. BHAI MAHAVIR : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the number of special leave applications admitted in the Supreme Court against Government from 15th July, 1973 to 31st December, 1973; and

(b) the number of similar leave applications admitted during the corresponding period in last three years separately?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE) : (a) 205.

(b)	15-7-70 to 31-12-70	 137
	15-7-71 to 31-12-71	 144

15-7-72 to 31-12-72 ... 170

Majority Government shares in Oil India Ltd.

947. SHRI M. S. ABDUL KHADER:

SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR :

SHRIMATI RATHNABAI SREENIVASA RAO:

SHRIMATI SUMITRA G. KULKARNI:

DR. KUMARI SAROJINI KRISHNARAO BABAR :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government propose to acquire majority equity shares in Oil India Limited; and

(b) if so, when a decision is expected to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN): (a) The question of Government acquiring majority of shares I of Oil India Limited is under examina-' tion. 85

Streamlining the Procedure Relating to Railway Stores

948. DR. KUMARI SAROJINI KRISHNARAO BABAR :

SHRIMATI RATHANABAI SREENIVASA RAO :

SHRIMATI SUSHILA SHANKER ADIVARE-KAR :

SHRIMATI SUMITRA G. KULKARNI :

Will the Minister of RAILWAYS be pleased to state the meausres that have been taken or are proposed to be taken to streamline the procedure for procurement, stocking, issue and disposal of railway Stores in order to effect economy in expenditure?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI URESHI): A statement is attached.

Statement

The procedures for procurement, stocking, issue and disposal of railway stores are being constantly reviewed with a view to streamline them and effect economy. Some of the important measures taken in this respect are as under :

(i) Inventory Control cells have been set up on each of the Zonal Railways to look into povisioning of all High Value Items: prompt identification of overstock/surpluses and arrange their expeditious clearance, expediting the disposal of scrap etc.

(ii) Modern Materials Management methods such as A. B. C. Analysis for Inventory Control and Computerisation are being progressively introduced. These will not only increase efficiency but are also expected to achieve economy feasible to a maximum extent through improved Materials Management.

to Questions

(iii) A high Powered Committee under the Chairmanship of Deputy Minister for Railways including some Non-Official Experts have been set up for streamlining the stores procedures and examing the other important aspects of Materials Management on Indian Railways. The report of the Committee is awaited.

Construction of over-bridge in Rajasthan

949. SHRI GANESH LAL MALI : Will the Minister of RAILWAYS be pleased to state :

(a) the number of new over-bridges proposed to be constructed in Rajasthan during the financial year 1974-75;

(b) the number of over-bridges construction of which the State Government has submitted proposals to the Central Government; and

(c) the expenditure likely to be incurred by the Central Government thereon during the financial year 1974-75?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) No new work of road over-bridge in place of existing level crossing in Rajasthan State has been included in the 1974-75 Budget. However, 3 road overbridges in place of existing level crossings are under construction as throw-forward works and will be in progress or completed during 1974-75.

(b) In addition to the works in progress mentioned in (a) above, there are 8 more proposals from the State Government for construction of road over/under bridges. These are in various stages of preliminary investigations.

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